

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 695/2026

SANJAY SINGH

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

[FOR FINAL DISPOSAL]

IA No. 259870/2025 - EXEMPTION FROM FILING O.T.

IA No. 265407/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

Date : 13-08-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Anurag Kishore, AOR
Ms. Ritika Shrivastava, Adv.
Mr. Lakhan Kumar Mishra, Adv.
Ms. Somna Dhowan, Adv.

For Respondent(s) : Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Re-list the criminal appeal on 20th August, 2026.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)